

HIMACHAL PRADESH NATIONAL LAW UNIVERSITY, SHIMLA
GHANDAL, P.O. SHAKRAH, SUB TEHSIL DHAMI, DISTRICT SHIMLA-171 011

ADVERTISEMENT NOTICE

Applications in the prescribed format are invited for filling up the following teaching posts in the Himachal Pradesh National Law University, Ghandal, Shimla:

Sr. No.	Name of Post	No. of posts	Pay Scale
1.	Assistant Professor (Law)	3 posts	Pay Band Rs. 15600-39100 + 6000 GP
2.	Assistant Professor (Economics)	1 post	Pay Band Rs. 15600-39100 + 6000 GP
3.	Assistant Professor (Sociology)	1 post	Pay Band Rs. 15600-39100 + 6000 GP
4.	Assistant Professor (Political Science)	1 post	Pay Band Rs. 15600-39100 + 6000 GP
5.	Assistant Professor (English)	1 post	Pay Band Rs. 15600-39100 + 6000 GP

Educational Qualifications:

- (i) Good academic record with at least 55% marks (or an equivalent grade in a point scale wherever grading system is followed) at the Master's Degree level in a relevant subject from an Indian University or an equivalent degree from an accredited foreign university.
- (ii) Besides fulfilling the above qualifications, the candidate must have cleared the National Eligibility Test (NET) conducted by the UGC, CSIR or similar test accredited by UGC like SLET/SET.
- (iii) Notwithstanding anything contained in sub-clauses (i) and (ii) to this clause candidates, who are or have been awarded Ph. Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of Ph. Degree) Regulation, 2009, shall be exempted from the requirement of the minimum eligibility condition of NET/SLET/SET or recruitment and appointment of Assistant Professor in the University.

NOTE:

- (a) NET/SLET/SET shall remain the minimum eligibility condition for recruitment for the appointment of Assistant Professor in the University.
Provided, however, that candidates, who are or have been awarded a Ph.D. Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of Ph.D. Degree Regulation Act, 2009 shall be exempted from the requirement of the minimum eligibility condition of NET/SLET/SET for recruitment and appointment of Assistant Professor in the University.
- (b) NET/SLET/SET shall not be required for such Master Degree Programmes in discipline for which NET/SLET/SET accredited test is not conducted.

- (c) A relaxation of 5% may be provided at the graduate and master's level for the Scheduled Caste/ Scheduled Tribe/ Differently-abled (Physically and visually differently-abled) categories for the purpose of eligibility and for assessing good academic record during direct recruitment to teaching positions. The eligibility marks of 55% marks or an equivalent grade in a point scale prescribed by these regulations and the relaxation of 5% to the categories mentioned above are permissible based on only the qualifying marks without including any grace marks procedures.
- (d) A relaxation of 5% may be provided to the Ph.D. Degree holders, who have obtained their Masters Degree prior to 19th September, 1991.
- (e) The period of time taken by candidates to acquire M.Phil/ or Ph.D. Degree shall not be considered as teaching/ research experience to be claimed for appointment to the teaching positions.
- (f) Percentage equivalence of grade points for a seven points scale:
The following mechanism shall be referred to ascertain equivalent marks in percentage of the respective grades:

Grade	Grade Point	Percentage Equivalent
'O'- Outstanding	5.50- 6.00	75-100
'A'- Very Good	4.50-5.49	65-74
'B'- Good	3.50-4.49	55-64
'C'- Average	2.50-3.49	45-54
'D'- Below average	1.50-2.49	35-44
'E'-Poor	0.50-1.49	25-34
'F'-Fail	0-0.49	0-24

The applications completed in all respects along with a demand draft of Rs.1000/- (non-refundable) favouring the Registrar, Himachal Pradesh National Law University, Ghandal, P.O. Shakrah, Sub Tehsil Dhama, District Shimla, payable at Shimla, should reach at the following address by post/ by hand on or before 29th September, 2016:

The Registrar,
Himachal Pradesh National Law University,
Ghandal, P.O. Shakrah,
Sub Tehsil Dhama,
District Shimla (H.P.)- 171011.

INSTRUCTIONS

1. *Applications be submitted on the prescribed format only.*
2. *The candidates should submit their applications in the office of the undersigned alongwith fee of Rs.1000/- (non-refundable) in the shape of Demand Draft in favour the Registrar, Himachal Pradesh National Law University, Ghandal, P.O. Shakrah, Sub Tehsil Dhani, District Shimla, payable at Shimla.*
3. *Applications received after due date or incomplete applications or not in accordance with the prescribed format, shall be out-rightly rejected and no correspondence will be entertained in that respect.*
4. *The words “Application for the post of (Name of post)” should be super-scribed on the top of the envelope containing application form.*
5. *No person shall be eligible for the above posts, if he is below 18 years of age as on 1st day of January, 2016 and more than 45 years of age on that date. However, in the case of candidates belonging to Scheduled Caste/ Scheduled Tribe/ Other Backward Classes, relaxation in the upper age limit shall be admissible in accordance with Rules/ Instructions issued by the State Government from time to time.*
6. *The candidates are required to bring the original certificates alongwith a set of self-attested copies of all relevant testimonials, at the time of interview.*
7. *The candidates who are already serving in Government/Semi-Government should apply through proper channel.*
8. *No TA/DA shall be admissible to the candidates called for test/ Interview.*
9. *It shall be open for the selection committee to decide whether to fill the post on temporary, permanent, ad-hoc or contract basis and the decision of the selection committee in this regard shall be final.*

Sd/-

(S.S. Jaswal)

Registrar

**Himachal Pradesh National Law University
Ghandal, Sub Tehsil Dhani, Distt. Shimla**

**HIMACHAL PRADESH NATIONAL LAW UNIVERSITY
GHANDAL, SHIMLA**

**Affix
Passport size
Photograph**

**Application Form for Assistant Professor in Law, Sociology,
Economics, English and Political Science in Himachal Pradesh
National Law University, Ghandal, Shimla**

Note: Kindly attach a demand draft of Rs.1,000/- alongwith application to be paid to Registrar, Himachal Pradesh National University, Shimla at Shimla

1. Name (in full & capital) _____
2. Father's/ Husband's Name _____
3. Date of birth _____
4. Category (SC/ST/OBC)
(Attach proof) _____
5. Permanent Residential
Address _____

6. Address for Correspondence _____

7. Telephone No. Phone _____ Mobile _____
8. E-mail Address: (is a must) _____

All communication will be made through E-mail or through Notice Board of Himachal Pradesh National Law University, Ghandal, Shimla.

9. Educational Qualification:

S. No.	Course	Univ./Institution/ Year	Regular/ Correspondence Distance	Marks obtained	Max. Marks Prescribed	% of marks
01	LL.B.					
02	LL.M.					

03	Ph.D.					
04	Other if any					

10. Whether Net qualified: Year Yes No (Attach certificate)

11. Details of previous teaching experience, if any: _____

Mention Clearly

Institution	Status (Regular/ Ad-hoc/ Guest Faculty)	Scale of Pay and Actual emoluments	Certificate from previous employer	Subjects taught

Note: Candidates are advised to fill in all columns of application form. Not doing so may result in the rejection of application.

12. Publication (Give citation and title): _____

13. Topic of Ph.D. _____ Year of completion _____

14. Experience in extracurricular activities (qua details):

a. Moot Court: _____

b. Legal Aid : _____

c. Debates/ Seminars: _____

d. Any Other : _____

15. Names of Refrees (Atleast two in no way related to the candidate)

16. Demand Draft No. _____ Dated _____ for Rs. _____ drawn on _____ Bank.

17. Any other relevant information:

Declaration:

I declare that the statements made and documents enclosed with the application form are true. If any information is found to be incorrect, my candidature is liable to be cancelled and I may be subject to legal/ disciplinary proceedings.

Applicant's Signature

Date:

Note: (1) Attested copies of documents must be attached in support of educational qualification, experience, category, etc.: All certificates should be self-attested:

- a) Matriculation for date of Birth
- b) LL.B., Degree/ Consolidated Mark-sheet
- c) LL.M. Degree/ Consolidated Mark-sheet
- d) NET/ Ph.D. Certificate
- e) Caste Certificate
- f) Experience Certificate, if any.

(2) No Objection Certificate from their employer who are in employment.

(3) Any deficiency in fulfilling the eligibility or supply of required documents will make the candidate ineligible.